

पटना में टेलीफोन व्यवस्था

* 314 श्री रामाबतार शास्त्री : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पटना में टेलीफोन व्यवस्था शोचनीय अवस्था में है ;

(ख) क्या पटना में प्रकाशित होने वाले "इंडियन नेशन संचलाइट" आदि दैनिक समाचारपत्रों में पटना में विद्यमान टेलीफोन व्यवस्था के विरुद्ध शिकायतें अक्सर छपती रहती हैं ;

(ग) क्या इस तरह की शिकायतें सरकार को भी भेजी गई हैं ;

(घ) यदि हां, तो उसका मोटा व्यौरा क्या है ; और

(ङ) टेलीफोन प्रयोक्ताओं की कठिनायियों को दूर करने के लिये सरकार ने क्या कार्यवाही की है?

संचार मंत्री (श्री सी० एम० स्टीफन) :

(क) जी नहीं ।

(ख) जी नहीं । लेकिन संचलाइट समाचारपत्र में प्रकाशित एक लेख के बारे में जिला प्रबंधक टेलीफोन पटना को 22-5-80 को जानकारी मिली ।

(ग) और (घ). जी नहीं ।

(ङ) तथापि संचलाइट समाचार पत्र में प्रकाशित लेख कुछ खास नम्बरों के बारे में था । खराबियां दूर कर दी गई हैं ।

Appointment of retired Executive Engineer as Valuers

*315. SHRI K. MALLANNA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the retired Executive Engineer/Assistant Engineer who are holding diplomas are treated at par with Graduate Engineers for the supervision of works executed through contractors in the C.P.W.D.;

(b) whether it is also a fact that since the creation of valuation cell in

the C.P.W.D., Executive Engineers' Assistant Engineers who are holding diplomas are being posted in that cell in the same capacity for valuation work;

(c) whether retired Executive Engineers holding diplomas are not being registered as Valuers for Estate Duty and Wealth Tax purposes by the Central Board of Direct Taxes; and

(d) whether Government propose to register them as approved valuers and if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) This is a fact.

(b) Postings in Valuation Cell are made by the CPWD on the basis of availability of officers irrespective of the fact whether they are Degree holders or Diploma holders.

(c) The Government register only those persons as approved Valuers who fulfil the criteria laid down in Wealth Tax and Estate Duty Rules. Even holders of Diplomas which are recognised by the Central Government for the purposes of recruitment to higher posts/services under them are also registered as approved Valuers.

(d) The Government do not propose to register retired Executive Engineers holding Diplomas which are not recognised by the Government for the purposes of recruitment to superior posts/services under them.

Auditing by staff of Registrar Co-operative Societies

*316. SHRI K. LAKKAPPA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that audit staff of Registrar, Cooperative Societies was entrusted with job of auditing of various bodies and if so, since when;

(b) the nature of duties of the audit staff of the Registrar Cooperative Societies, Delhi;